

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHENNAI BENCH**

OA/310/01417/2014

Dated Tuesday the 30th day of July Two Thousand Nineteen

**CORAM : HON'BLE MR. P. MADHAVAN, Member (J)
HON'BLE MR. T. JACOB, Member (A)**

T. Vasudevan,
59/58, North South Agraharam,
Musiri, Tiruchirapalli Dist.Applicant

By Advocate M/s. N. Hariharan Nair

Vs

1. Union of India rep by,
Secretary to Govt.,
Department of Post and Telegraph,
108 E, Dak Bhavan, Sansad Marg,
New Delhi 110001.

2. The Post Master General,
Central Region – TN,
Tiruchirapalli 620001.

3. The Superintendent of Post Office,
Srirangam Division,
Srirangam, Trichy 620006.Respondents

By Advocate Mr. J. Vasu

ORAL ORDER**(Pronounced by Hon'ble Mr. P. Madhavan, Member(J))**

When the matter is called, there is no representation for applicant. On perusal, it is seen that there was no representation for the applicant on 15.07.2019. Accordingly, the matter was directed to be listed today under the caption "For Dismissal". Since, today also there is no representation for the applicant, it is clear that the applicant is not interested in prosecuting the case.

2. In view of the above, the OA is dismissed for default.

**(T.Jacob)
Member(A)**

**(P. Madhavan)
Member(J)**

30.07.2019

SKSI